

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/260/ (IB)/2017

NAME OF THE PETITIONER(S) : FEDERAL BANK LTD

NAME OF THE RESPONDENT(S) : ZYLOG SYSTEMS LTD

UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

1. Joseph Augustine
M/s Sampathkumar & Associates

Counsel for Petitioner



ORDER

Counsel for petitioner present. No representation on behalf of the respondent. Counsel for petitioner submitted that as per the direction of the Hon'ble High Court of Madras, private notice has been served on the respondent. However, since the matter has been transferred from the Hon'ble High Court to this Bench, there is a requirement of sending fresh notice to the respondent. In view of this, counsel for petitioner is directed to issue fresh notice to the respondent. He is also directed to file the proof of sending and effecting service on the respondent by the next date of hearing. The Registry is also directed to send notice to the respondent. Put up on **20.07.2017 at 02.30 P.M.**


(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))


(K. ANANTHA PADMANABHA SWAMY)
(MEMBER (JUDICIAL))